

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
TP-29(PB)2023

IN THE MATTER OF:

Chander Mohan Kapoor

...

Applicant/Petitioner

Versus

Universal Buildwell Pvt. Ltd. & Ors.

...

Respondent

Under Section: 11 & 12

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

As prayed by the Ld. Counsel appearing for the Petitioner, list the matter on 06.05.2024 along with CP-IB-456/ND/2018.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)